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MP-1683-2022

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH

ON THE 20<sup>th</sup> OF NOVEMBER, 2024

MISC. PETITION No. 1683 of 2022

*SRI AUROBINDO INSTITUTE OF MEDICAL SCIENCES*

*Versus*

*SANDEEP VAISHNAV*

.....  
Appearance:

*Shri Anirudh Saxena - Advocate for the petitioner [P-1].*  
.....

ORDER

Heard on I.A.No.10705/2024 which is an application for withdrawal of the petition.

Counsel for the petitioner is permitted to withdraw this petition as counsel for the petitioner submitted that the compromise has been effected between the parties.

Accordingly, Misc. Petition is dismissed as withdrawn.

(GAJENDRA SINGH)  
JUDGE

VS